

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1341/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

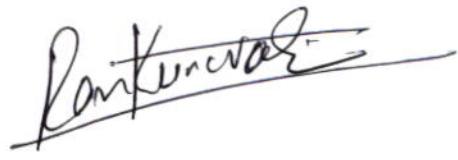
SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Ptraans Logistics (India) Pvt. Ltd  
 V/s.  
 Titan Seea & Air Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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24	Ram Kunwar	Adv for the Petitioner	
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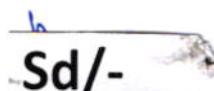
ORDER

CP No.1341/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 29.11.2017.

 Sd/-

V. NALLASENAPATHY  
 Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
 Member (Judicial)